

[English]

Vacant Post

2291. SHRI A.G.S. RAM BABU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state .

(a) the number of posts of Medical Officers (Rs 2200-4000) lying vacant in Central Health Service in Delhi Administration till date;

(b) the number of cases pending/rejected for change of allotment from the Ministry of Railways to CHS in Delhi Administration on the basis of the result of Combined Service Medical Examination 1994 held by UPSC;

(c) the reasons therefor whereas Ministry of Railways had no objection to the above change and there are also vacancies in CHS; and

(d) the time by which such cases for change of allotment in respect of Medical Officers of CSME 1994 are likely to be decided?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALIM IQBAL SHERVANI) : (a) to (d). There are around 40 vacancies in the General Duty Sub-cadre of the Central Health Service in the Govt. of National Capital Territory of Delhi according to the available information. Efforts are being made to fill up the same as early as possible by posting candidates from CMSE, 1995 batch.

Only one candidate of the Combined Medical Services Examination 1994 (belonging to general category) who was allocated to Ministry of Railways made a request for re-allocation to Central Health Service in Government of National Capital Territory of Delhi i.e. Delhi Administration. While the Ministry of Railways had given their no objection in this case, one of the criteria for re-allocation of candidate is that the candidate should have been rank-wise eligible for allocation to the Service asked for by him/her. Hence, as the concerned candidate was far below in rank than the last candidate in general category allocated to Central Health Service, his request was not agreed to and he was informed accordingly.

Pending Applications at Regional Passport Office, Calcutta

2292. DR. ASIM BALA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government are aware of the fact that several applicants are not getting their passport from the Regional Passport Office, Calcutta;

(b) if so, the reasons therefor;

(c) the number of applications pending at the end of November, 1996;

(d) whether any steps have been taken for speedy disposal of these applications; and

(e) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) There have been cases of delay in issuance of passports to some applicants by Regional Passport Office, Calcutta.

(b) The principal factors for delay are :-

(i) Receipt of negative or incomplete police reports;

(ii) Discrepancies/deficiencies in documents submitted by applicants;

(iii) Lack of response on time from applicants who were asked to submit additional documents.

(c) The number of applications pending at the end of November, 1995 is 6,751.

(d) and (e). Yes, Sir. A special drive has been launched to speed up the disposal of applications and to clear the backlog. Additional 10 staff members were employed on a temporary basis for this purpose. Special efforts are being made to contact the applicants and request them to provide required information. The pendency of applications has come down from 18,610 in the beginning of July 1996 to 6,751 at the end of November, 1996.

Posting and Transfer in Marine Department

2293. SHRI A. SAMPATH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Cochin Port Management has effected certain modifications in the transfer and posting code in the Marine Department;

(b) whether the Government had directed the Chairman, Port Trust, Cochin to discuss the issue with the Unions at various levels;

(c) the reasons for not discussing the issue with the Unions;

(d) whether the Unions representing Cochin Port have decided to resort to agitation in protest against arbitrary implementation of new code in posting and transfer in Marine Department;

(e) whether the Government are taking steps to arrange discussions as the issue to avoid agitation; and

(f) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) There is no prescribed transfer and postings code in Marine Department of Cochin Port Trust. The latest posting and transfer of parsonnel in the Marine Department was made with effect from 1.10.1996. In effecting the postings and

transfer there is no major departure from the existing practice and were given effect only after the Deputy Conservator discussed the postings with Unions having modality in the Marine Department.

(b) No, Sir.

(c) Does not arise.

(d) to (f). Only one Union namely, Cochin Port Employees' Organisation stated agitation against the transfer and postings. The agitation has been called off on 3rd November, 1996 following discussion between the concerned Union and the Chairman of Cochin Port Trust.

Defence Talks at Ministerial Level

2294. SHRI SANAT KUMAR MANDAL : Will the Minister of DEFENCE be pleased to state :

(a) the outcome of the recent defence talks at ministerial level with Russia, Germany and U.S. officials regarding India's security partnership in the post-cold war world;

(b) whether India is seriously taking its relationship with Russia, much as the emerging relations with the United States; and

(c) if so, the latest stand of Russia on the transfer of cryogenic engine technology for India's rocket programme?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b). During the visit of the Russian Defence Minister to India in October, 1996, discussions were held by the two sides in the context of furthering and enhancing defence cooperation between the two countries. An Agreement on Service-to-Service cooperation between the two countries was also signed. This Agreement provides for cooperation in the field of training, visits of Military Specialists to each other's country, preparation of programmes of participation in joint military exercises, participation in seminars/symposia and exchange of good-will visits.

The ministerial level discussions with the German Defence Minister and official level discussions with the US delegation in October, 1996 provided an opportunity for exchange of views on security related issues and global developments.

(c) The issue of cryogenic technology transfer was not discussed during the visit of the Russian Defence Minister to India in October, 1996.

Primary Health Centres in A.P.

2295. DR. T. SUBBARAMI REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether State Government of Andhra Pradesh

has urged Union Government to provide funds for construction of 300 PHC to complete the project;

(b) if so, the total allocation made by Union Government and how much has been utilised by State Government; and

(c) the total allocation made during 1996-97 for this purpose by the Union Government?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No specific proposal has been received from the Govt. of Andhra Pradesh requesting for funds for construction of 300 PHC buildings.

(b) and (c). Does not arise.

Voting Pattern in US Security Council Election

2296. SHRI KRISHAN LAL SHARMA :
SHRI SUSHIL CHANDRA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have directed their missions abroad to furnish their assessment regarding pattern of voting in the election for non-permanent seat of the UN Security Council;

(b) if so, the number of such assessments received and the nature thereof;

(c) the advice given by Indian delegate in U.N.O. before the election;

(d) whether Indian ambassadors, stationed in the countries, which voted in the election, had sent any report regarding the election; and

(e) if so, the main conclusions arrived at by the Government therefrom?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (e). Indian Ambassadors and High Commissioners abroad had been directed to maintain contact, at the highest levels, with the countries of their accreditation and concurrent accreditation, in order to obtain their support for our candidature. They were also asked to transmit the responses received both to the Ministry and to the Permanent Mission of India to the UN in New York. While a number of indications of support were received, the election was conducted through secret ballot and voting intentions in many cases were not fully disclosed. At the time of going in for elections, reconfirmations of assurances of support extended by individual countries to our Heads of Missions and additional confirmations received from the Permanent Representatives of other countries to the United Nations, suggested that Indian candidature had a good level of support. This was the general expectation till the point of voting. It was decided to continue with the contest as that demonstrated belief in our credentials and the will to pursue them.